NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	TCP/11/KOB/2019
SECTION	241-242 C/ACT
NAME OF PARTIES	A K MANSOOR V/S CHANNEL FOODS PVT LTD & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	A M SRIDHARAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	K N S LAW CHAMBER, S P MURALIKRISHNAN.

22 April 2024

O R D E R

TCP/11/KOB/2019

Learned Senior Counsel, Mr. S Ravi appears physically along with Learned Counsel, Mr A.M.Sridharan on behalf of the Petitioner. Respondents are represented by Learned counsel, Mr. S P Muralikrishnan and Learned Counsel, Mr. Kaushik N Sharma.

Renotify on **29.05.2024.**

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)